

r>**Title:** The Appropriation (No.2) Bill, 1998; The Finance (Amendment) Bill, 1998; and The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1998 passed by the Houses of Parliament and assented to by the President.

12.01 hrs.

SECRETARY-GENERAL: Sir, I bet to lay on the Table the following three Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 4th July, 1998:-

1. The Appropriation (No.2) Bill, 1998;
 2. The Finance (Amendment) Bill, 1998; and
 3. The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1998.
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